

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-3428(ND)2018**

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019.**

**NAME OF THE COMPANY: M/s. Northern Power Erectors Limited V/s. M/s. Bharat Heavy Electricals Limited**

**SECTION:9 of IBC, 2016**

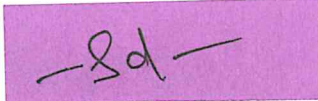
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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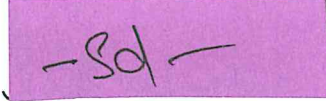
**Present for the Petitioner:** Mr. Bhuvan Arora, Advocate

**Present for the Respondent:** None

**ORDER**

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 8<sup>th</sup> January, 2020. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

  
**(L. N. Gupta)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**